

(b) the annual financial assistance which the Central Government give to these newspapers at present?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-951/77].

(b) The Central Government does not provide any financial assistance to newspapers.

#### Sole selling Agencies

5979. SHRI VENUGOPAL GO-UNDER : Will the Minister of INDUSTRY be pleased to state the policy of Government in granting sole selling and buying agencies of all essential commodities, agricultural and industrial in both private and public sector?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) : Each application for the appointment of the sole selling/sole buying agents by the companies under Section 294AA of the Companies Act, 1956 is considered on its merits by the Company Law Board having regard to the following relevant factors :—

- (1) The nature of the products manufactured by the company;
- (2) the market share of the company in such products and the extent of competition in that product;
- (3) The organisational set up of the sole selling agency for rendering marketing services;
- (4) The nature and extent of services performed by the sole selling agents;
- (5) The interests of the sole selling agents in the Principal Company;
- (6) The interest of the directors of the company in the sole selling agents;
- (7) The Commission earned, expenses incurred and the profits retained by the sole selling agents in marketing the products of the company.

Having regard to the above factors, if it is found that the appointment of the sole selling agents is not prejudicial to the interests of the company, the same is approved; otherwise the proposal is rejected. Wherever the sole selling agency is approved, the Commission payable is so regulated that the

expenses incurred by the sole selling agents in marketing the products of the company bears a reasonable ratio to the commission earned.

Having regard to the various conditions prevailing in the market, appointment of sole selling agents has been banned in respect of the following commodities for a period of five years with effect from the date noted against each :

(a) Paper	18-9-1975
(b) Cement	18-9-1975
(c) Sugar	5-9-1975
(d) Vanaspati	5-9-1975

This policy applies to companies both in the private sector and the public sector.

The above policy applies *mutatis mutandis* to sole buying agents.

#### Establishment of International School of Milling Technology

5980. SHRI K. MALLANNA : Will the Minister of PLANNING be pleased to state :

(a) whether an International school of Milling Technology is being established at the Central Food Technological Research Institute in Mysore;

(b) if so, the details regarding the admission to students, expenses as well as the method of training etc; and

(c) when it is going to be started?

THE PRIME MINISTER (SHRI MORARJI DESAI) : (a) A proposal is under consideration.

(b) and (c). As the scheme has not yet been finalised, it is not considered possible to furnish information at this stage.

#### Centralisation of Planning processes:

5981. SHRI ANNASAHEB P. SHINDE :  
SHRI CHITTA BASU :

Will the Minister of PLANNING be pleased to state :

(a) whether there has been over-centralisation of Planning processes in our country;

(b) if so, how do the Planning Commission propose to overcome this; and?